

Supreme Court of India

CORRIGENDUM

F.No. 409A/COVID/20/SCI(AM)
New Delhi, dated 11th July, 2020

This is in continuation of this Registry's NIT published on 27.06.2020 for supply of various items related to prevention of COVID-19.

Only Gem registered dealers shall send their tender. Other terms and conditions shall remain same.

Sd/-
(MADHU ARORA)
Addl. Registrar